

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati, the 29th March, 2017

No. HC.VII-167 (Pt.-I)/2014/1436/A : On recommendation of the Judicial Academy, Assam, Hon'ble the High Court has been pleased to nominate the following **Grade-I** Judicial Officers of Assam, Nagaland, Mizoram and Arunachal Pradesh to participate in a **Judicial Knowledge Enhancement Programme**, scheduled to be held on **22nd & 23rd April, 2017 at the Assam Administrative Staff College, Khanapara, Guwahati –**

Sl. No.	Name	Designation
ASSAM		
1.	Shri Akhtar Fun Ali Bora	Member-MACT, Barpeta
2.	Shri Alokeswar Bhattacharyya	Special Judge, Assam, Guwahati
3.	Smti. Soneka Bora	Presiding Officer, STAT & Member, MACT, No.1, Kamrup (M), Guwahati
4.	Shri Pradip Kumar Das	District and Sessions Judge, Kokrajhar
5.	Shri Kamalendu Choudhury	District and Sessions Judge, Cachar, Silchar
6.	Smti Selina Begum	District and Sessions Judge, Nalbari
7.	Shri Parthiv Jyoti Saikia	Member, MACT, Sonitpur, Tezpur
8.	Shri Robin Phukan	Special Judge, CBI, Assam & Judge, NIA, Assam, Guwahati
9.	Shri Susil Kumar Sarma	Special Judge, Addl. CBI Court, No.1, Assam, Guwahati
10.	Shri Bidyut Kumar Sen	District and Sessions Judge, Udaiguri
11.	Shri Samarjit Dey	District and Sessions Judge, Hailakandi
12.	Shri Intiaz Ali	District and Sessions Judge, Lakhimpur, North Lakhimpur
13.	Shri Murtaza Ahmed Choudhury	Member, MACT, Goalpara
14.	Shri Ashok Kumar Bora	District and Sessions Judge, Sonitpur, Tezpur
15.	Shri Rajib Goswami	Member, MACT, Dhubri
16.	Smti Nirupama Rajkumari	Principal Judge, Family Court, No.1, Kamrup, Guwahati
17.	Shri Mahmud Ahmed	District and Sessions Judge, Kamrup (M), Guwahati
18.	Smti Malasri Nandi	District and Sessions Judge, Tinsukia
19.	Shri Pranjal Das	District and Sessions Judge, Kamrup, Amingaon
20.	Shri Sanjeev Kumar Sharma	Member-Secretary, Assam State Legal Services Authority, Guwahati
21.	Shri Abhijit Bhattacharyya	Member, MACT, Nalbari
22.	Shri Gautam Baruah	District and Sessions Judge, Darrang, Mangaldoi
23.	Smti Chaya Rani Goswami	District and Sessions Judge, Barpeta
24.	Smti Hema Devi Bhuyan	District and Sessions Judge, Chirang
25.	Shri Vinod Kumar Chandak	District and Sessions Judge, Jorhat
26.	Smti Susmita Phukan Khound	District and Sessions Judge, Dibrugarh
27.	Shri Aparesh Chakravarty	District and Sessions Judge, Dhubri
28.	Smti Mitali Thakuria	Principal Judge, Family Court, Barpeta

29.	Shri Satyajit Khound	District and Sessions Judge, Golaghat
30.	Shri Pratim Kumar Bora	Presiding Officer, Labour Court, Guwahati
31.	Shri Prasanta Buragohain	District and Sessions Judge, Goalpara
32.	Smti Indira Barman	District and Sessions Judge, Bongaigaon
33.	Smti Anubha Das	Principal Judge, Family Court, Cachar, Silchar
34.	Smti Bijay Lashmi Boruah	Member, MACT, Nagaon
35.	Shri Binod Kumar Chetri	Special Judge, Addl. CBI Court, No.3, Assam, Chandmari, Guwahati
36.	Shri Sunil Kumar Poddar	District and Sessions Judge, Sivasagar
37.	Smti Rita Kar	District and Sessions Judge, Nagaon
38.	Shri Satya Nath Sarma	Special Judge, CBI, Addl. Court No.2, Assam, Guwahati
39.	Shri Abubakkar Siddique	Member, MACT, Cachar, Silchar
40.	Shri Aditya Hazarika	District and Sessions Judge, Dhemaji
41.	Shri Dhruvad Kashyap Das	District and Sessions Judge, Morigaon
42.	Shri Utpal Prasad	District and Sessions Judge, Karimganj
43.	Shri Debasish Bhattacharjee	Member, MACT, No.2, Kamrup (M), Guwahati
44.	Smti Suchandra Bhattacharjee	Principal Judge, Family Court, No.2, Kamrup (M), Guwahati
45.	Shri Biswajit Chakraborty	Addl. District and Sessions Judge, Jorhat
46.	Shri Anil Kumar Sarmah	Addl. District and Sessions Judge, Nagaon
47.	Shri Khagen Dohotia	Addl. District and Sessions Judge, FTC, Dibrugarh
48.	Smti Dipali Bhuyan	Addl. District and Sessions Judge, FTC, North Lakhimpur
49.	Shri Anup Narayan Ghosh	Presiding Officer, Industrial Tribunal, Silchar
50.	Shri Dipak Changkakati	Addl. District and Sessions Judge, Goalpara
51.	Shri Sutham Das	Addl. District and Sessions Judge, Dhubri
52.	Shri Dulal Mech	Presiding Officer, Industrial Tribunal, Dibrugarh
53.	Smti Geeta Baishya Changkakati	Addl. District and Sessions Judge, FTC, Abhayapuri
54.	Smti Seema Das	Addl. District and Sessions Judge, Fast Track Court, Sivasagar
55.	Smti Arunima Deka	Addl. District and Sessions Judge, FTC, Darrang, Mangaldoi
56.	Shri Rockta Lal Das	Addl. District and Sessions Judge, Bajali
57.	Shri Amir Uddin Ahmed	Addl. District and Sessions Judge, Golaghat
58.	Shri Chandan Das	Addl. District and Sessions Judge, No.1, Kamrup (M), Guwahati
59.	Smti Pranita Rani Rajmedhi	Addl. District and Sessions Judge, FTC, No.IV, Kamrup (M), Guwahati
60.	Shri Surajit Kumar Dhar	Addl. District and Sessions Judge, No.2, Kamrup (M), Guwahati
61.	Shri Mahendra Kalita	Addl. District and Sessions Judge, FTC, Hojai
62.	Shri Thaneswar Kalita	Member, MACT, No.3, Kamrup (M), Guwahati
63.	Smti Malaya Deb Dey	Addl. District and Sessions Judge, FTC, Biswanath Chariali

64.	Shri Tridib Kumar Bhattacharjee	Addl. District and Sessions Judge, Cachar, Silchar
65.	Shri Dipak Thakuria	Addl. District and Sessions Judge, FTC, No.3, Kamrup (M), Guwahati
66.	Shri Dibya Jyoti Mahanta	Addl. District and Sessions Judge, FTC, Rangia
67.	Shri Pranjal Bora	Addl. District and Sessions Judge, FTC, Kokrajhar
68.	Shri Madhurjya Narayan	Addl. District and Sessions Judge, FTC, No.1, Tinsukia (Margherita)
69.	Shri Darak Ullah	Addl. District and Sessions Judge, Sonitpur, Tezpur
70.	Shri Abu Saleh Badrrudza Laskar	Addl. District and Sessions Judge, Dibrugarh
71.	Shri Abdul Hakim	Addl. District and Sessions Judge, FTC, No.2, Tinsukia
72.	Smti Sharmila Bhuyan	Addl. District and Sessions Judge, FTC, Sonitpur, Tezpur
73.	Shri Aminur Rahman	Addl. District and Sessions Judge, Nagaon
74.	Smti Sabnam Choudhury	Addl. District and Sessions Judge, FTC, Nagaon
75.	Shri Chatra Bhukhon Gogoi	Addl. District and Sessions Judge, Barpeta
76.	Shri Angshuman Kaushik	Addl. District and Sessions Judge, Fast Track Court, Karimganj
NAGALAND		
77.	Shri Khape Koza	Principal District and Sessions Judge, Mokokchung
78.	Shri Y.Maongkaba Imchen	Principal District and Sessions Judge, Kohima
79.	Shri G.H. Ramlia	Principal District and Sessions Judge, Dimapur
80.	Shri Mayang Lima	Principal District and Sessions Judge, Tuensang
81.	Shri S. Hukato Swu	Principal Judge, Family Court, Dimapur
82.	Smti Nino Iralu	Member-Secretary, Nagaland State Legal Services Authority
83.	Shri Niechochiyi Suyie	District and Sessions Judge, Zunheboto
84.	Shri Khulto Koso	District and Sessions Judge, Wokha
85.	Smti Yarenjungla Longkumer	Registrar, Gauhati High Court, Kohima Bench, Kohima
86.	Shri Neiko Kanuo	District and Sessions Judge, Mon
87.	Shri N. Longshithung Ezung	District and Sessions Judge, Phek
MIZORAM		
88.	Shri R. Thanga	District and Sessions Judge, Lunglei
89.	Lucy Lalrinthari	District and Sessions Judge, Aizawl
90.	K.L. Liana	Presiding Officer, Motor Accident Claims Tribunal, Aizawl
91.	Vanlalmawia	Addl. District and Sessions Judge, Aizawl
92.	Joel Joseph Denga	Member-Secretary, Mizoram State Legal Services Authority, Aizawl
93.	Helen Dawngliani	Addl. District and Sessions Judge, Lunglei-cum-PO, Human Rights Court, Aizawl
94.	Thang Lianmang Guite	Registrar, Gauhati High Court, Aizawl Bench, Aizawl
95.	Vanlalenmawia	Addl. District and Sessions Judge, Lunglei

96.	Lalbiakzama	Addl. District and Sessions Judge, Aizawl
97.	Dr. HTC Lalrinchhana	Judge, Fast Track Court, Saiha
98.	R. Vanlalena	Judge, Fast Track Court, Kolasib
99.	Liansangzuala	Judge, Special Court, NDPS Act, Aizawl
ARUNACHAL PRADESH		
100.	Shri Budi Habung	Member-Secretary, Arunachal Pradesh State Legal Services Authority
101.	Shri Nani Grayu	Registrar, Gauhati High Court, Itanagar Bench, Naharlagun
102.	Smti Jaweplu Chai	District and Sessions Judge, West Sessions Division, Yupia
103.	Shri Ito Basar	District and Sessions Judge, East Sessions Division, Tezu
104.	Shri Yomge Ado	Addl. District and Sessions Judge, Pasighat
105.	Lobsang Tenzin	Addl. District and Sessions Judge, Basar
106.	Gote Mega	Addl. District and Sessions Judge, Bomdila

The Officers are to attend the programme, as per the programme schedule, which will be uploaded in the official website of the Gauhati High Court, Guwahati (at the link : 'Training Notice') in due course.

By order,
Sd/- Aparna Ajitsaria
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-I)/2014/1437-1560 /A dated 29.03.2017
Copy forwarded for information and necessary action to:

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
3. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
4. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
5. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

6. The Accountant General (A&E), Mizoram, Aizawl / Nagaland, Kohima / Arunachal Pradesh, Itanagar, for information and necessary action.

The Officers are placed on deputation for participating in the training programme on condition that (a) the Officers will be treated as on duty during the training period, (b) He / she will be entitled to TA and DA as admissible under the Rules.

7. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
8. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
9. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl / Kohima Bench, Kohima / Itanagar Bench, Naharlagun.

He / she is requested to ensure circulation of the Notification amongst the nominated officers of his / her respective State accordingly.

10. The District & Sessions Judge, Kamrup (M), Guwahati / Kamrup, Amingaon / Barpeta / Nalbari / Darrang, Mangaldoi / Sonitpur, Tezpur / Lakhimpur, North Lakhimpur / Dhemaji / Dibrugarh / Tinsukia / Sivasagar / Jorhat / Golaghat / Nagaon / Morigaon / Cachar, Silchar / Karimganj / Hailakandi / Dhubri / Goalpara / Kokrajhar / Bongaigaon / Udalguri / Chirang, Kajalgaon.

The District & Sessions Judges are also requested to circulate the Notification amongst the other nominated Grade I Judicial Officer(s) of his / her respective Districts accordingly.

11. Shri Akhtar Fun Ali Bora, Member-MACT, Barpeta
12. Shri Alokeswar Bhattacharyya, Special Judge, Assam, Guwahati
13. Smti. Soneka Bora, Presiding Officer, STAT & Member, MACT, No.1, Kamrup (M), Guwahati
14. Shri Pradip Kumar Das, District and Sessions Judge, Kokrajhar
15. Shri Kamalendu Choudhury, District and Sessions Judge, Cachar, Silchar
16. Smti Selina Begum, District and Sessions Judge, Nalbari
17. Shri Parthiv Jyoti Saikia, Member, MACT, Sonitpur, Tezpur
18. Shri Robin Phukan, Special Judge, CBI, Assam & Judge, NIA, Assam, Guwahati
19. Shri Susil Kumar Sarma, Special Judge, Addl. CBI Court, No.1, Assam, Guwahati
20. Shri Bidyut Kumar Sen, District and Sessions Judge, Udalguri
21. Shri Samarjit Dey, District and Sessions Judge, Hailakandi
22. Shri Imtiaz Ali, District and Sessions Judge, Lakhimpur, North Lakhimpur
23. Shri Murtaza Ahmed Choudhury, Member, MACT, Goalpara
24. Shri Ashok Kumar Bora, District and Sessions Judge, Sonitpur, Tezpur
25. Shri Rajib Goswami, Member, MACT, Dhubri
26. Smti Nirupama Rajkumari, Principal Judge, Family Court, No.1, Kamrup, Guwahati
27. Shri Mahmud Ahmed, District and Sessions Judge, Kamrup (M), Guwahati
28. Smti Malasri Nandi, District and Sessions Judge, Tinsukia
29. Shri Pranjal Das, District and Sessions Judge, Kamrup, Amingaon
30. Shri Sanjeev Kumar Sharma, Member-Secretary, Assam State Legal Services Authority, Guwahati
31. Shri Abhijit Bhattacharyya, Member, MACT, Nalbari
32. Shri Gautam Baruah, District and Sessions Judge, Darrang, Mangaldoi
33. Smti Chaya Rani Goswami, District and Sessions Judge, Barpeta
34. Smti Hema Devi Bhuyan, District and Sessions Judge, Chirang
35. Shri Vinod Kumar Chandak, District and Sessions Judge, Jorhat
36. Smti Susmita Phukan Khound, District and Sessions Judge, Dibrugarh
37. Shri Aparesh Chakravarty, District and Sessions Judge, Dhubri
38. Smti Mitali Thakuria, Principal Judge, Family Court, Barpeta
39. Shri Satyajit Khound, District and Sessions Judge, Golaghat
40. Shri Pratim Kumar Bora, Presiding Officer, Labour Court, Guwahati
41. Shri Prasanta Buragohain, District and Sessions Judge, Goalpara
42. Smti Indira Barman, District and Sessions Judge, Bongaigaon
43. Smti Anubha Das, Principal Judge, Family Court, Cachar, Silchar
44. Smti Bijay Lashmi Boruah, Member, MACT, Nagaon
45. Shri Binod Kumar Chetri, Special Judge, Addl. CBI Court, No.3, Assam, Chandmari, Guwahati
46. Shri Sunil Kumar Poddar, District and Sessions Judge, Sivasagar
47. Smti Rita Kar, District and Sessions Judge, Nagaon
48. Shri Satya Nath Sarma, Special Judge, CBI, Addl. Court No.2, Assam, Guwahati

49. Shri Abubakkar Siddique, Member, MACT, Cachar, Silchar
50. Shri Aditya Hazarika, District and Sessions Judge, Dhemaji
51. Shri Dhruvad Kashyap Das, District and Sessions Judge, Morigaon
52. Shri Utpal Prasad, District and Sessions Judge, Karimganj
53. Shri Debasish Bhattacharjee, Member, MACT, No.2, Kamrup (M), Guwahati
54. Smti Suchandra Bhattacharjee, Principal Judge, Family Court, No.2, Kamrup (M), Guwahati
55. Shri Biswajit Chakraborty, Addl. District and Sessions Judge, Jorhat
56. Shri Anil Kumar Sarmah, Addl. District and Sessions Judge, Nagaon
57. Shri Khagen Dohotia, Addl. District and Sessions Judge, FTC, Dibrugarh
58. Smti Dipali Bhuyan, Addl. District and Sessions Judge, FTC, North Lakhimpur
59. Shri Anup Narayan Ghosh, Presiding Officer, Industrial Tribunal, Silchar
60. Shri Dipak Changkakati, Addl. District and Sessions Judge, Goalpara
61. Shri Sutham Das, Addl. District and Sessions Judge, Dhubri
62. Shri Dulal Mech, Presiding Officer, Industrial Tribunal, Dibrugarh
63. Smti Geeta Baishya Changkakati, Addl. District and Sessions Judge, FTC, Abhayapuri
64. Smti Seema Das, Addl. District and Sessions Judge, FTC, Sivasagar
65. Smti Arunima Deka, Addl. District and Sessions Judge, FTC, Darrang, Mangaldoi
66. Shri Rockta Lal Das, Addl. District and Sessions Judge, Bajali
67. Shri Amir Uddin Ahmed, Addl. District and Sessions Judge, Golaghat
68. Shri Chandan Das, Addl. District and Sessions Judge, No.1, Kamrup (M), Guwahati
69. Smti Pranita Rani Rajmedhi, Addl. District and Sessions Judge, FTC, No.IV, Kamrup (M), Guwahati
70. Shri Surajit Kumar Dhar, Addl. District and Sessions Judge, No.2, Kamrup (M), Guwahati
71. Shri Mahendra Kalita, Addl. District and Sessions Judge, FTC, Hojai
72. Shri Thanewar Kalita, Member, MACT, No.3, Kamrup (M), Guwahati
73. Smti Malaya Deb Dey, Addl. District and Sessions Judge, FTC, Biswanath Chariali
74. Shri Tridib Kumar Bhattacharjee, Addl. District and Sessions Judge, Cachar, Silchar
75. Shri Dipak Thakuria, Addl. District and Sessions Judge, FTC, No.3, Kamrup (M), Guwahati
76. Shri Dibya Jyoti Mahanta, Addl. District and Sessions Judge, FTC, Rangia
77. Shri Pranjal Bora, Addl. District and Sessions Judge, FTC, Kokrajhar
78. Shri Madhurjya Narayan, Addl. District and Sessions Judge, FTC, No.1, Tinsukia (Margherita)
79. Shri Darak Ullah, Addl. District and Sessions Judge, Sonitpur, Tezpur
80. Shri Abu Saleh Badrudza Laskar, Addl. District and Sessions Judge, Dibrugarh
81. Shri Abdul Hakim, Addl. District and Sessions Judge, FTC, No.2, Tinsukia
82. Smti Sharmila Bhuyan, Addl. District and Sessions Judge, FTC, Sonitpur, Tezpur
83. Shri Aminur Rahman, Addl. District and Sessions Judge, Nagaon
84. Smti Sabnam Choudhury, Addl. District and Sessions Judge, FTC, Nagaon
85. Shri Chatra Bhukhon Gogoi, Addl. District and Sessions Judge, Barpeta
86. Shri Angshuman Kaushik, Addl. District and Sessions Judge, Fast Track Court, Karimganj
87. Shri Khape Koza, Principal District and Sessions Judge, Mokokchung
88. Shri Y.Maongkaba Imchen, Principal District and Sessions Judge, Kohima
89. Shri G.H. Ramlia, Principal District and Sessions Judge, Dimapur

90. Shri Mayang Lima, Principal District and Sessions Judge, Tuensang
91. Shri S. Hukato Swu, Principal Judge, Family Court, Dimapur
92. Smti Nino Iralu, Member-Secretary, Nagaland State Legal Services Authority
93. Shri Niechochiyi Suyie, District and Sessions Judge, Zunheboto
94. Shri Khrupto Koso, District and Sessions Judge, Wokha
95. Smti Yarenjungla Longkumer, Registrar, Gauhati High Court, Kohima Bench, Kohima
96. Shri Neiko Kanuo, District and Sessions Judge, Mon
97. Shri N. Longshithung Ezung, District and Sessions Judge, Phek
98. Shri R. Thanga, District and Sessions Judge, Lunglei
99. Lucy Lalrinthari, District and Sessions Judge, Aizawl
100. K.L. Liana, Presiding Officer, Motor Accident Claims Tribunal, Aizawl
101. Vanlalmawia, Addl. District and Sessions Judge, Aizawl
102. Joel Joseph Denga, Member-Secretary, Mizoram State Legal Services Authority, Aizawl
103. Helen Dawngliani, Addl. District and Sessions Judge, Lunglei-cum-PO, Human Rights Court, Aizawl
104. Thang Lianmang Guite, Registrar, Gauhati High Court, Aizawl Bench, Aizawl
105. Vanlalenmawia, Addl. District and Sessions Judge, Lunglei
106. Lalbiakzama, Addl. District and Sessions Judge, Aizawl
107. Dr. HTC Lalrinchhana, Judge, Fast Track Court, Saiha
108. R. Vanlalena, Judge, Fast Track Court, Kolasib
109. Liansangzuala, Judge, Special Court, NDPS Act, Aizawl
110. Shri Budi Habung, Member-Secretary, Arunachal Pradesh State Legal Services Authority
111. Shri Nani Grayu, Registrar, Gauhati High Court, Itanagar Bench, Naharlagun
112. Smti Jaweplu Chai, District and Sessions Judge, West Sessions Division, Yupia
113. Shri Ito Basar, District and Sessions Judge, East Sessions Division, Tezu
114. Shri Yomge Ado, Addl. District and Sessions Judge, Pasighat
115. Lobsang Tenzin, Addl. District and Sessions Judge, Basar
116. Gote Mega, Addl. District and Sessions Judge, Bomdila
117. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
118. The Research Officer, Judicial Academy, Assam.
119. The Administrative Officer, Judicial Academy, Assam.
120. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.*
121. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
122. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
123. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
124. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

28.3.17

Registrar (Judicial)